

FIR No.750/14
Case No.71680/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.249/12
Case No.65074/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
Sh. Anil Garg, Id. LAC for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.270/12
Case No.66794/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.610/13
Case No.60203/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

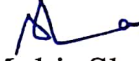
Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.1324/14
Case No.64921/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.744/16
Case No.1118/17
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.802/15
Case No.70063/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.539/17
Case No.1057/18
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.
(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as
per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.426/18
Case No.693/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.22683/18
Case No.2422/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).


Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.886/2006
Case No.70670/2016
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).


Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Mukesh Samariya Vs. Sheela
Case No.23958/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

No CW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Tejpal Singh Vs. Gurjeet Singh
Case No.7390/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Tushar Yadav Vs. Ram Kishan
Case No.6447/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Sh. Devendra Verma, Ld. Counsel for the accused alongwith
accused.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Raj Kumar Vs. Tarun Kumar
Case No.14309/18
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Sh. Sohan Lal, Ld. Counsel for the complainant.

In the interest of justice, be put up for purpose fixed on

25.09.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.1155/14
Case No.60550/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No DW present.

In the interest of justice, be put up for purpose fixed on

01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.634/03
Case No.70107/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No DW present.

In the interest of justice, be put up for purpose fixed on
01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.27/20
Case No.1975/20
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

In the interest of justice, be put up for purpose fixed on
01.12.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.553/19
Case No.634/20
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

In the interest of justice, be put up for purpose fixed on
01.12.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.524/18
Case No.10023/18
PS Tilak Nagar

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Sunil Dutt, Ld. Counsel for accused.

In the interest of justice, at request, be put up for purpose fixed on 01.12.2020.

(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.125/16
Case No.65062/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).


Present: Ld. APP for the State.

None for the accused.

None for the complainant.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.945/15
Case No.65404/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for the accused.

None for the complainant.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.370/14
Case No.3163/18
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.934/02
Case No.70676/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
Sh. Anil Garg, LAC for convict.
File is in Ld. Session Court.

In the interest of justice, be put up for purpose fixed on
01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi
01.09.2020

FIR No.181/20
Case No.3809/20
PS Punjabi Bagh

01.09.2020


Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Accused is stated to be on bail.

Be put up for purpose fixed on 09.09.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.104/19
Case No.3094/19
PS Tilak Nagar

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Aarushi Chhabra, Ld. Counsel for accused is present through
Cisco webex.

In the interest of justice, be put up for purpose fixed on
01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.817/14
Case No.5444/18
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Bhupender Verma Vs. Ajeet Singh etc.

Case No.1657/17

PS Punjabi Bagh

01.09.2020


Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

In the interest of justice, be put up for purpose fixed on

01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

Challan no.DL18209190919110357

Vehicle No.DL8ER 2543

Model Town Circle

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on

01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.102/11
Case No.69923/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No DW present.

In the interest of justice, be put up for purpose fixed on

01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.1110/06
Case No.69888/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused despite calls.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.395/15
Case No.62148/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Accused Raja in person.

None for accused Jaffar.

In the interest of justice, previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.139/19
Case No.963/20
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons issued to the accused could not be received back due to Covid-19. In the interest of justice, let previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.254/18
Case No.5545/18
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.315/18
Case No.3177/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for complainant.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.382/19
Case No.962/20
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons issued to the accused could not be received back due to Covid-19. In the interest of justice, let previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.268/16
Case No.75611/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.66/2011
Case No.67258/16
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.28/2009
Case No.69478/2016
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

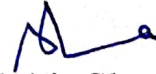
Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.586/19
Case No.10193/19
PS Tilak Nagar

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Summons issued to the accused persons could not be received back due to Covid-19. In the interest of justice, let previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.298/19
Case No.10061/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Summons issued to the accused persons could not be received back due to Covid-19. In the interest of justice, let previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.518/19
Case No.10060/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused persons.

Summons issued to the accused persons could not be received back due to Covid-19. In the interest of justice, let previous order be complied afresh returnable by 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.688/18
Case No.3676/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Previous order be complied afresh for 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.683/18
Case No.3675/19
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Previous order be complied afresh for 01.12.2020.



(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020

FIR No.438/20
Case No.2713/20
PS Punjabi Bagh

01.09.2020

Ld. Presiding Officer is on leave today.

(The present case was earlier en-blocked on 28.04.2020 for 01.09.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.


Accused is stated to be in JC

Ld. Counsel for the accused.

Fresh vakalatnama alongwith an application for supplying of copy of charge filed to the accused filed on behalf of accused. Same is put up in the petition box be taken out after 2 days as per orders of Ld. District Judge.

Copies of charge sheet are not on record. Let IO be called alongwith copies to be supplied to the accused.

Be put up on 05.10.2020.


(Mohit Sharma)

Link MM(West)/THC:Delhi

01.09.2020